NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH**

COURT NO. 1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW

PRESENT; 1. Hon'ble Member (J) Shri Ratakonda Murali 2. Hon'ble Member (T) Dr. Ashok Kumar Mishra

| C.P No. or CA No. | T.P No. | Purpose | Section | Name of the Parties | |
|----------------------|---------|---------------|---------|---------------------|--|
| CA242/15 | 190/16 | Clarification | 621A | M/s BMM Ispat Ltd. | |

SL.NO. NAME (IN CAPITAL)

DESIGNATION

PHONE NUMBER

REPRESENTATION BY WHOM

SIGNATURE

(Petitioner Respondent)

Am Sordhanan Ł.

Petitione.

ORDER

Representative of Petitioner Company is present. He reported that the Counsel appearing for Petitioner is unable to attend the Tribunal today and sought adjournment. Hence posted to 20/04/2017.

Member (J)

Member (T)

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